

**CC NO. 69/2019
CBI VS. R.C. BAKSHI & ORS.**


COURT HEARING THROUGH VIDEO CONFERENCING

02.07.2020

Present: Sh. Sunil Verma, Id. PP for CBI.
Both accused are present on bail.

On the last date of hearing, it was submitted by both the accused that they are not in favour of conducting proceedings through video conferencing.

In view of the non-agreeing to conduct the proceedings through video conferencing by the accused persons, matter cannot be taken up and same shall be adjourned as per the order passed by Hon'ble District Judge while adjourning the matters *en bloc*.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
02.07.2020